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SLP(C)No. 13941 OF 2004

ITEM No.24

Court No. 1

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13941/2004
(From the judgement and order dated 30/06/2004 in WP 1789/04
of The High Court of Judicature at Chhattisgarh)

ANKUR UNIVERSITY BILASPUR

Petitioner (s)

VERSUS

STATE OF CHHATTISGARH & ORS.

Respondent (s)

(With prayer for interim relief and office report)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

Date : 30/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr. Vijay Hansaria, Sr. Adv.
Mr. Kamal Mohan Gupta, Adv.

Ms. Reeta Chaudhary, Adv.
Mr. Jayesh K U, Adv.

For Respondent (s)Ms. Suparna Srivastava, Adv.
Nos.1&2

UPON hearing counsel the Court made the following
O R D E R

Issue notice in the special leave petition as also on the prayer for grant of interim relief.

Ms. Suparna Srivastava, Adv. appears for respondents Nos. 1 and 2 and takes notice.

Let service be effected on other respondents.

Tag with SLP(C) No. 11682 of 2004.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER